

Registration Certificate Government of Odisha

Health and Family Welfare Department Food Safety and Standards Authority of India Registration Certificate under FSS Act, 2006



/ Registration Number: 22023004000002



Name and permanent address of Food

Business Operator (FBO)

Coconut Peninsula, Country Resort, Coconut peninsula, country resort, badapokhari, tangi choudwar, cuttack, Bainchua, Tangi-Choudwar,

CUTTACK(EXCEPT MUNICIPAL CORPORATION), Orissa-754022

Address of location where food business is to be conducted / premises

Coconut peninsula, country resort, badapokhari, tangi choudwar, cuttack,

Bainchua, Tangi-Choudwar, **CUTTACK(EXCEPT MUNICIPAL** CORPORATION), Orissa - 754022

Kind of Business Restaurants

Photo Identity Card N/A

This Registration certificate is issued under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the petty food business.

Place / CUTTACK(EXCEPT MUNICIPAL CORPORATION)

Issued On / 05-01-2023 (New Registration)

Valid Upto: 04-01-2026 (For details, refer Annexure)

Registering Author

05-01-2023 09:52:51 Date:

108115 User Id:

License Issued On: 05-01-2023 09:52:51

Annexures:

- 1. Product Annexure
- 2. Validity Annexure
- 3. Registration Id Card

Note:

- 1. Application for renewal of Registration Certificate can be filed as early as 180 days prior to expiry date of Registration Certificate. You can file application for renewal or modification of Registration Certificate by login into FSSAI's Food Safety Compliance System(https://foscos.fssai.gov.in) with your user id and password or call us at 1800112100 for any clarification.
- 2. This Registration Certificate is only to commence or carry on food businesses and not for any other purpose.
- 3. This is computer generated Registration Certificate and doesn't require any signature or stamp by authority.
- 4. This Registration Certificate is allowed to conduct food businesses activities having annual turnover upto Rs. 12 Lacs only.

Product Annexure



Registration Certificate Government of Odisha

Health and Family Welfare Department Food Safety and Standards Authority of India Registration Certificate under FSS Act, 2006



/ Registration Number: 22023004000002

Detail(s) of Food Item

[Note:Only standardised food products are allowed to be manufactured as per the list available on FoSCoS.]

Other than Manufacturer Unit		
SI. No	Name of the food category	
1	16 - Prepared Foods	

Validation And Renewal Annexure



Registration Certificate Government of Odisha





/ Registration Number: 22023004000002

Validity From	Validity Upto	Issued On	Fee Paid	Туре
05-01-2023	04-01-2026	05-01-2023	300 INR	New

Suspension History

S.No	History	Date			
N/A					

Current Status of Registration: Registration Certificate issued

Note:

1. Application for renewal of Registration Certificate can be filed as early as 180 days prior to expiry date of Registration Certificate. You can file application for renewal or modification of Registration Certificate by login into FSSAI's Food Safety Compliance System(https://foscos.fssai.gov.in) with your user id and password or call us at 1800112100 for any clarification.

Registration ID Card

Registration ID Card



Registration ID: 22023004000002

Valid Upto: 04-01-2026

Name: Coconut Peninsula,

Country Resort,

Address: Coconut peninsula,

country resort, badapokhari, tangi choudwar, cuttack, Bainchua, Tangi-

Choudwar,

CUTTACK(EXCEPT

MUNICIPAL

CORPORATION), Orissa -

754022

KOB: Restaurants

Govt ID Card: N/A

Issuing Authority: CUTTACK(EXCEPT **Issued On:** 05-01-2023

MUNICIPAL CORPORATION)

[Disclaimer:This Registration ID card is issued only for the provisions laid down under Food Safety and Standards Act, 2006 and hence, shall

not be used for any other purpose.]



